## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 19(ND)12

CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

**NAME OF THE COMPANY:** M/s. Satish Chanderen V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

I RAJKVMARYADON CS

Respondent No. 7

## ORDER

Learned counsel for the respondent No. 7 is present. None for the petitioner. Put up on 28.10.2016 for the appearance of the petitioner.

(R.Varadharajan) Member (Judicial)

-SdF

(Maharaj Krishan Hanjura) Member (Judicial)

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